

**High Court of Karnataka  
Bengaluru  
Dated : 20.04.2020.**

**PUBLIC NOTICE**

As directed by the Hon'ble Supreme Court of India in suo moto Writ Civil NO 5/2020 by order dated 6.4.2020 helpline is hereby established to assist the Advocate/ Party in Person / Litigant Public for providing information about e filing and Video Conferencing the Courts. The Helpline numbers are as follows.

<b>Principal Bench Bengaluru</b>	<b>14620.</b>
<b>Dharwad Bench</b>	<b>14621.</b>
<b>Kalaburagi Bench</b>	<b>14622.</b>

Hence, it is hereby notified to the general public that the above Helpline numbers may be contacted during the office hours for any assistance regarding e filing and Video conference.

**By Order of the Hon'ble Chief Justice,**

**Sd/-**

**(Rajendra Badamikar)  
Registrar General**